

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.17/58/2013  
RT CP No.158/Chd/Hry/2017**

In the matter of:

Shri Satya Bhushan Kaura.

....Petitioner.

Versus.

M/s DLF Ltd. & Ors.

....Respondents.

Present: Ms Rakesh Kumari, Advocate for Mr.Yash Pal Gupta,  
Advocate for the petitioners.  
Mr.Prabhjit S.Gill, Advocate with Mr.Rohan Sharma and  
Gaurav Gaur, Advocates for the respondents.

The arguing counsel stated to have not come due to some  
personal difficulty. List the matter on 28.03.2018 for arguments.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

January 19, 2018.  
Ashwani